

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.213/00458/2019

Date of Decision: 05th August, 2019

CORAM: R.VIJAYKUMAR, MEMBER (A)

Ganesh S. Kubal, Age about 59 years,
H.No. 850, Journalist Colony, Porvorim Bardez Goa 403 521.
Last employed with Regional Provident Fund Commissioner EPFO,
Bhavishya Nidhi Bhavan, 24, Patto,
Panaji Goa 403 001. *Applicant*
(In Person)

VERSUS

1. Union of India, through Secretary,
Ministry of Labour & Employment,
Shrama Shakti Bhavan, Ravi Marg, New Delhi 110 001.
2. Central Provident Fund Commissioner, EPFO,
Bhavishya Nidhi Bhavan, 14-Bhikaji Cama Place,
New Delhi 110 066.
3. Regional Provident Fund Commissioner EPFO,
Bhavishya Nidhi Bhavan, 24, Patto,
Panaji Goa 403 001. *Respondents*

ORAL ORDER

Heard the applicant who appeared in person since his counsel could not be present today. He seeks permission to withdraw the present OA with liberty to file a better OA.

2. In the aforesaid terms, this is agreed. He requests four weeks time for this purpose.

3. This OA is accordingly dismissed as withdrawn with liberty as above and without any order as to costs. /

(R. Vijaykumar)
Member (Administrative)

kmg*